

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4443  
ANSWERED ON:17.12.2009  
CONSTRUCTION OF HELIPADS  
Kumar Shri Shailendra

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of industrialists, politicians and business establishments in posh areas who have been given permission to construct helipads on the roofs of their houses as well as business establishments despite the protest made by environmentalists in this regard;
- (b) the reasons for giving permission to construct such helipads despite the protest against noise pollution made by the environmentalists of the country under the provision of Environment (Protection) Act, 1986;
- (c) whether the Government proposes to ban such move and tighten relevant law; and
- (d) if so, the steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) & (b): The two rooftop helipads namely Taj Welington Mews Rooftop helipad, Mumbai and ESSAR Rooftop helipad, Mumbai have been given operational authorisation for helicopter operation. While processing these cases, clearances from environment point of view was also taken into consideration.
- (c): No, Madam.
- (d): Does not arise.